- features film of the year (in all languages combined)
- (ii) Indira Gandhi Award for Best first film of a Director
- (iii) Award for best films providing popular and wholesome entertainment
- (iv) Nargis Dutt Award for Best Feature Film on National Integration
- (v) Best Film on Family Welfare
- (vi) Best film on other social issues such as prohibition, women and child welfare, anti-dowry, drug abuse etc.
- (vii) President's Award of 'Rajat Kamal' for the Best Feature Film in an Indian language/Dialect
- (viii) Films which have won the 'Certificate of Merit' in the National Film Festivals
- (ix) Entry in the Indian Panorama and Mainstream Sections of any International Film Festival of India/ **Filmotsav**
- (x) State Government Award for the Best Feature Film
- (xi) State Government Award for Best Direction
- (xii) Films which have won any two State Government awards (other than those mentioned above)
- (xiii) Films which have celebrated Silver Jubilee (having run-continuously for 25 weeks) and carry 'U' certificate
- (xiv) Films which have won an award in any International Film Festival held abroad

Statement-II

Details of regional language films telecast over national network of Doordarshan during the period from January, 1992 to 31st December, 1996

Language of films	Number of films telecast				
	1992	1993	1994	1995	1996
Assamese	05	04	04	03	04
Bengali	25	08	80	05	04
Gujrati	04	04	04	03	05
Kannada	06	05	05	04	04
Konkani	Nil	01	Nil	01	Nil
Malayalam	08	05	03	04	05
Manipuri	04	02	01	01	02
Marathi	05	05	03	04	03
Nepali	Nil	Nil	Nii	Nil	Nil
Oriya	05	06	04	04	02
Punjabi	05	06	01	02	01
Tamil	07	06	06	03	05
Telugu	07	03	05	06	02

Opening of Letters

5367. SHRI MOHAN RAWALE: Will the Minister of COMMUNICATIONS be pleased to state :

- whether the attention of the Government have been drawn to the newsitems captioned "Big Brother IB is reading your foreign mail every day" and "IB's postal police violate every rule in the book" appeared in the 'Indian Express' dated March 20,21 1997 respectively;
 - if so, the facts and details thereof; (b)
 - (c) the reaction of the Government thereto;
- (d) whether the matter has since been taken up by him with the Ministry of Home Affairs; and
 - if so, the details and outcome thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) to (e) Yes, Sir. Depending on need, the operations relating to interception of mail are conducted by the Postal Rersearch Centres (PRCs) for detecting Postal irregularities. The PRCs were first established during 1954-55 at some selected places with the concurrence of the Min. of Communication and the Min. of Home Affairs, as special cells of the Complaints Organisation of the DGP&T. The PRC operations are restricted to certain specific categories of mail in a few selected centres. The interception of mail is primarily in the interest of public safety and tranguility under the provisions of Indian Post Office Act, 1898.

A review of the PRC operations for the period 1992 to 1996 shows recovery of foreign currency worth approximately Rs. 58 lakhs and Indian currency amounting to Rs. 6,64,500/-; 13058 cases of seizure of pornographic/seditious material and several cases of recovery of narcotics.

Losses by IA

5368. SHRI V. PRADEEP DEV: Will the Minister of CIVIL AVIATION be pleased to state :

- the number of Pilots who left the services of Indian Airlines during the last three years upto January 31, 1997 and the number of them who rejoined it; and
- whether there still exists shortage of pilots in Indian Airlines and if so, the steps taken to fill the gap?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) 58 pilots left the services of Indian Airlines during the last three years upto 31st January, 1997. Out of these, 13 pilots have since rejoined the airline.

No, Sir. (b)

Modernisation/Expansion of ITI

5369. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of COMMUNICATIONS be pleased to state :

whether the Government propose to modernise and expand Indian Telephone Industries Ltd;

- (b) if so, the investment proposed to be made and source thereof; and
 - (c) the capacity proposed to be increased?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) M/s ITI Ltd. has proposed modernisation, induction of new products and some expansion during the Ninth Five Year Plan.

- (b) The proposed investment is estimated to be Rs. 325 crores. The Company has requested for budgetary support, which will be examined in consultation with other concerned departments.
- (c) The Company proposes to expand the capacity of C-Dot Switching Equipment. Keeping in view the demand, the Company also proposes to add capacities for new products Viz. New Terminal Equipment, Access products, new products in Microwave etc.

Mica Industry

5370. SHRI R.L.P. VERMA: Will the Minister of MINES be pleased to state:

- (a) the funds allocated for research and exploration work in Mica industries during the Eighth Five Year Plan;
- (b) whether proper utilisation of the above amount was made during the last three years of the plan;
- (c) if so, the details thereof and amount spent on research and exploration work till December, 1996; and
- (d) the details of the research and exploration work done for the development of Mica industries during the Eighth Five Year Plan ?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) to (d) During the field seasons 1994-95 and 1995-96 (within VIII plan period) Geological Survey of India carried out regional surveys for mica pegmatite and associated mica and rare earth minerals in Nellore Schist belt north of Pennar River, Nellore district, Andhra Pradesh and a total of Rs. 68,216/- (excluding salaries and allowances of the officials) was incurred.

In view of absence of new significant finds of Mica and other associated minerals, the investigation has been discontinued.

[Translation]

Setting up of Coach Factory in Gujarat

- 5371. SHRI N.J. RATHWA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the Government propose to set up rail coach factory in Gujarat especially in Tribal area of Chhota Udaipur;
- (b) if so, the details thereof and the time by which it is likely to be set up; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

- (b) Does not arise.
- (c) There are two coach manufacturing units in Indian Railways, one at Chennai and one at Kapurthala. Each factory can manufacture about 1000 coaches per year. In addition there are two factories in the public sector that are capable of manufacturing coaches.

With the available coach manufacturing capacity in the country, there is, at present, no proposal to set up another coach manufacturing unit.

Railway Crossings in Uttar Pradesh

5372. SHRI RAJENDRA AGNIHOTRI : Will the Minister of RAILWAYS be pleased to state :

- (a) whether the Government propose to close down unmanned Railway crossings in Uttar Pradesh; and
- (b) if so, the number of such Railway crossings proposed to be closed down?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) 105 Nos.

[English]

Travel By Jawans From Jammu and Kashmir Region

5373. SHRI CHAMAN LAL GUPTA:

SHRI BHAKTA CHARAN DAS :

- (a) whether a large number of armed forces and Para-military personnel travel in trains from Jammu and Kashmir region;
 - (b) if so, the facilities provided by railways to them;
- (c) whether these Jawans travel in unreserved coaches for 2-3 days continuously due to lackness of reservation facilities;
- (d) if so, the number of places where reservation facilities are available in Jammu and Kashmir region for these Jawans;
- (e) whether the Government propose to provide computerised reservation enxtension counters at Srinagar, Udhampur and Rajori to facilitate these Jawans;
 - (f) if so, the details thereof;
 - (g) if not, the reasons therefor;
 - (h) whether the Government propose to start Army